

**HIGH COURT OF JUDICATURE AT HYDERABAD
FOR THE STATE OF TELANGANA AND THE STATE OF ANDHRA PRADESH**

ABSTRACT

**DISTRICT JUDGES - Transfers and Postings of District Judges - ORDERS
- ISSUED.**

ROC.NO.8787/2016-B.SPL.

NOTIFICATION NO.1047-B.SPL.

DATED:14.11.2016.

The High Court is pleased to order the following Transfers and Postings of District Judges:-

The District and Sessions Judges mentioned in Column Number 2 are posted to the stations mentioned in Column Number 3 of the corresponding row. The officers mentioned in column number 2 are directed to handover charge of their post(s) and also the posts which they have been holding in full additional charge, to the officers mentioned in Column Number 4 of the corresponding row as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective posts and also the posts which his/her predecessor was holding full additional charge, from the officers mentioned in Column Number 5.

SL NO.	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	Sri M.Laxman, Prl. District and Sessions Judge, Warangal	Prl. District and Sessions Judge, Adilabad.	I Addl. District and Sessions Judge, Warangal.	Judge, Family Court, Adilabad
2.	Smt. G.Udaya Gowri, Prl. District and Sessions Judge, Adilabad.	Prl. District and Sessions Judge, Khammam.	Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.	Smt.E.Tirumala Devi.
3.	On relief, Smt. E.Tirumala Devi, Prl. District and Sessions Judge, Khammam.	Prl. District and Sessions Judge, Warangal	-	I Addl. District and Sessions Judge, Warangal.

The officers mentioned in Column Number 4 will be in full Addl. charge of the post(s) mentioned in Column Number 2, till the substitute posted takes charge.

- NOTE:1. The officers mentioned in column number 2, under serial numbers 1 and 2 shall immediately proceed to their new stations.
2. All the officers under orders of transfer are directed to pronounce the judgments/orders which were already reserved and join at their new stations.
 3. In case, the officers from whom they have to take charge or to whom they have to handover charge, are on leave or absent for any other reason, they shall themselves make alternative arrangements, intimating the same to the High Court.
 4. All the officers who are under orders of transfer are hereby directed to inform the High Court the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 5. The Order placed in the High Court's Web Site <http://hc.tap.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.

REGISTRAR (VIGILANCE)

To

1. The officers concerned.
2. The Prl. Secretary to Hon'ble the Acting Chief Justice and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrar General and Other Registrars, High Court of Judicature at Hyderabad
4. The Central Project Coordinator, High Court of Judicature at Hyderabad (with a request to direct the concerned to upload the proceedings in the High Court's Website)
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Secretary to Government, Law (L.A & J - SC.F), Department, Government of Andhra Pradesh, Hyderabad.
7. The Director, Andhra Pradesh Judicial Academy, Secunderabad.
8. The Member Secretary, Andhra Pradesh State Legal Services Authority, Hyderabad.
9. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
10. The Prl. District and Sessions Judges, Adilabad, Khammam and Warangal
11. The I Addl. District and Sessions Judges, Adilabad, Khammam and Warangal

12. The Judge, Family Court-cum-IV Addl. District and Sessions Judge, Adilabad.
13. The Pay and Accounts Officer, Government of Telangana. Hyderabad.
14. The Pay and Accounts Officer, Government of Andhra Pradesh. Hyderabad
15. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Khammam and Warangal
16. **THE SECTION OFFICERS:-**
(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (j) Special Officers Section, High Court of Judicature, Hyderabad
17. **THE EDITORS:**
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